

laid on the Table of the House. [Placed in Library, See No. LT-2418/64].

(c) The Reserve Bank of India will examine the recommendations in the first instance and furnish their comments to Government whereafter Government will consider what action should be taken on the recommendations.

Rural Electrification

- *346. { Shri Maheswar Naik:
- { Shrimati Savitri Nigam:
- { Shri N. R. Laskar:
- { Shri Ramachandra Ulaka:
- { Shri Subodh Hansda:
- { Shri Warrior:
- { Shri Vasudevan Nair:
- { Shri A. K. Gopalan:
- { Shri M. L. Dwivedi:
- { Shri S. C. Samanta:

Will the Minister of Irrigation and Power be pleased to state:

(a) the progress achieved towards rural electrification in the country and the extent to which it conforms to the schedule set out in the plan;

(b) the State-wise figures in this regard; and

(c) the estimated targets at the end of the Third Five Year Plan, after the mid-term appraisal of the Plan achievements?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). A statement indicating the progress made in regard to the rural electrification in the country is laid on the Table of the House. [Placed in Library, See No. LT-2419/64].

Dandakaranya Development Project

*347. **Shri P. C. Borooah:** Will the Minister of Works, Housing and Rehabilitation be pleased to refer to the reply given to Starred Question

No. 403 on the 5th December, 1963 and state:

(a) the recommendations of the Dandakaranya Development Authority as to the future development programme of Dandakaranya;

(b) the extent to which the Dandakaranya Development Authority project for the execution of the relevant Third Plan schemes is behind schedule; and

(c) the steps being taken to expedite the implementation of the schemes?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) The Dandakaranya Development Authority approved a Revised Project Report and forwarded it to the Government for consideration. The programme as outlined in that Report will, however, have to be modified in the light of the recent heavy influx of migrants from East Pakistan.

(b) and (c). The execution of the Project during the Third Plan period has generally been according to schedule.

Jhelum Project

- *348. { Shri Bishanchander Seth:
- { Shri B. P. Yadava:
- { Shri Dhaon:
- { Shri Onkar Lal Berwa:
- { Shri D. D. Mantri:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of Jammu and Kashmir have submitted a scheme to the Central Government for a Hydel Project on lower Jhelum in Kashmir Valley;

(b) if so, the cost on this project; and

(c) the extent of financial assistance to be provided by the Centre for the execution of the project?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) The estimated cost is Rs. 17.66 crores.

(c) Provision of Rs. 2.03 crores has been made in the Third Plan of the State for this scheme.

D.V.C.

***349. Shri Tridib Kumar Chaudhuri:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that decision has been taken to construct a fifth D.V.C. dam at Tenughat, Bihar for supplying water for the proposed Bokaro Steel Plant; and

(b) whether it has been ascertained that this arrangement would not adversely affect the supply of irrigation water for D.V.C. irrigation canals now handed over to the State Government of West Bengal?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The construction of a dam on the Damodar at Tenughat to meet the water requirements of the Bokaro Steel Plant has been decided upon with the concurrence of the participating Governments. The height to which the dam is to be built is under consideration.

(b) Supply of water to the irrigation system will not be affected by the proposed Tenughat Dam.

Tibbia College, Delhi

***350.** { **Shri P. R. Chakraverti:**
Shri E. Madhusudan Rao:
Shri Vishram Prasad:
Shri Bade:
Shri Brij Raj Singh:
Shri Indrajit Gupta:
Shri Yashpal Singh:

Will the Minister of Health be pleased to state:

(a) the steps taken to bring about settlement of the issues that disturbed

the working of the Tibbia College, Delhi, in 1963; and

(b) the attitude of Delhi University regarding the question of affiliation of Tibbia College to the University?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). A statement is laid on the Table of the Sabha. [*Placed in Library, See No. LT-2420/64*].

Shifting of Offices to Chandigarh

***351.** { **Shri P. C. Borooah:**
Shri Maheswar Naik:
Dr. L. M. Singhvi:
Shri Onkar Lal Berwa:
Shri Hem Raj:
Shri Inder J. Malhotra:
Shri N. R. Laskar:
Shri P. R. Chakraverti:
Shri Yashpal Singh:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether a number of Central Government offices are proposed to be moved to Chandigarh, owing to shortage of office accommodation in Delhi;

(b) if so, the names of the offices; and

(c) when they are likely to be shifted?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) to (c). It is proposed to construct some office and residential accommodation at Chandigarh for the Central Government offices. No decision has been taken about the offices which will be shifted to that place.